

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
AHMEDABAD
Court 2**

(MP) CP 1 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.03.2021**

Name of the Company: Peoples International & Services Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance
Industries Ltd
90(7) of Co. Act, 2013.

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1. | | | | |
| 2. | | | | |

COMMON ORDER


Learned Senior Counsel Mr. Saurabh Soparkar a.w. Learned Lawyer Mr. Sandeep Singhi appeared for the Petitioner. Learned Lawyer Mr. Amalpushp Shroti appeared for the R-1. Learned Senior Counsel Mr. Navin Pahwa appeared for the R-1. Learned PCS Mr. Dilip Jain appeared for the R-4.

Pleadings are complete in the matter.

The matter was part heard by the earlier Bench, however, in view of the change of Constitution of Bench, the matter requires fresh hearing.

List the matter on 01.04.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 4th day of March, 2021.

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